

N. Kumar Housing & Infrastructure Private Limited
Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)
(Version 1: Pursuant to claims received and updated as on 27-06-2023)

Sl No.	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount Contingent Claims	Amount of Claims Not Admitted	Amount of Claims Under Verification	Details in Annexure	Remarks if any
		No. of Claims	In INR	No. of Claims	In INR	In INR	In INR	In INR		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	89,94,95,436.92	1	89,94,95,436.92	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	-	-	-	-	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
Total		1	89,94,95,437	1	89,94,95,437	-	-	-		

Notes:

- 1 The Security interest against the claimed amount are in the process of further review and may undergo change incase the Interim Resolution Professional comes across any additional evidence/document, warranting such change.
- As per Regulation 14 of CIRP Regulations -**
- 2 Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.
- 3 Amounts under verification are being reconciled with the books of accounts and records available with the corporate debtor. Revisions, if any, will be updated post verification. Also amount admitted may undergo change incase the Interim Resolution Professional comes across any additional evidence/document, warranting such change in admitted amount.
- 4 For the purposes of this claim statement, all claim amounts have been rounded off to the nearest Rupee.
- 5 This list will be updated periodically based on additional information under regulation 14 (2) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

Annexure 1

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of secured financial creditors belonging to any class of creditors

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable						
	Total														

Annexure 2

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of unsecured financial creditors belonging to any class of creditors

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable						
	Total														

Annexure 3

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable						
1	Indian Bank (e-Allahabad Bank)	08-Mar-23	89,94,95,437	89,94,95,437	Corporate Gaurantor	82.97 Crs	62.00 crs	NO	100.00%						
	Total		89,94,95,437	89,94,95,437	-	-	-	-	1	-	-	-	-	-	

Annexure 4

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of unsecured financial creditors belonging to any class of creditors

Sl No.	Name of creditor	Details of Claim Received		Details of Claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	-	-	-	-	-	-	-	-	-	-	-	-	-	
2	-	-	-	-	-	-	-	-	-	-	-	-	-	
3	-	-	-	-	-	-	-	-	-	-	-	-	-	
	Total		-	-								-	-	

List of Operational Creditors (Workmen)													
SI No.	Name of authorised representative If any	Name of Workman	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
				-	-				-	-	-	-	

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Annexure 6
Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of Operational Creditors (Employees)

Sl No.	Name of authorised representative If any	Name of Employees	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
					-	-			-	-	-	-	

Annexure 7

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited Date of Commencement of CIRP : 24th February 2023 (Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of operational creditors (Government dues)

Sl No.	Details of claimant		Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable					
1	-	-	-	-	-	-	-	-	-	-	-	-	
2	-	-	-	-	-	-	-	-	-	-	-	-	
				-	-			-	-	-	-	-	-

Annexure 8

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

All Amounts are in Indian Rupees

List of operational Creditors (Other than Workmen and Employees and Government dues)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?						% of voting Share in COC if applicable
1	-	-	-	-	-	-	-	-	-	-	-	-	-	
	Total		-	-					-	-	-	-	-	

Note 1 - Related party confirmation is under progress.

Note 2 - Amount admitted to Rs. Zero, the claim is under litigation, amount will be admitted based on the conclusion of the litigation.

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Annexure 9
Date of Commencement of CIRP : 24th February 2023

(Version 1: Pursuant to claims received and updated as on 27-06-2023)

List of other Creditors (Other than Financial Creditors and Operational Creditors)

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted				Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee					
1										-	-	
2										-	-	
3				-						-	-	
	Total		-							-	-	

Security Interest under verification

Name of Corporate Debtor : N. Kumar Housing & Infrastructure Private Limited

Date of Commencement of CIRP : 24th February 2023

List of Financial Creditors

SI No.	Name of creditor	Nature of claim	Amount claimed	Amount of claim admitted	Security Interest under verification (Note 1)
1	Indian Bank (e-Allahabad Bank)	Corporate Gaurantor	89,94,95,437	89,94,95,437	<p>Primary All pieces and parcel of land admeasuring 32.877 acres situated at Kh No 61,62,63 /1,63/2,63/3,63/4,63/5,67/1,67/2,67/3 at Mouza Yerkheda , Tahsil; Kamptee, Dist Nagpur , belonging to M/s N. Kumar Housing & Infrastructure Private Limited, formerly known as M/s Nandkumar Harchandani & Co (India) Pvt Ltd for present & future and construction thereon and other assets in the resort.</p> <p>Colletral :</p> <ul style="list-style-type: none"> •Charge over all monies in the Escrow account to be opened into which all the investments in the project and all project revenue and insurance proceeds etc are to be deposited. •Assignment of all rights , titles, beneifts , claims and demands of the company under project documents. •Charge on all accounts of the company opened / to be opened in future. •The first charge on the current assets of the company shall be subject to charge created/to be created in favour of Borrowers Bankers for securing its working capital facilites. <p>Details of Personal & Corporate Gaurantee: 1.Mr Nandkumar Harchandani 2.Ms Archana D Wani 3.Mr Ashok Purohit 4.N. Kumar Housing & Infrastructure Private Limited</p>
2					
	Total		89,94,95,437	89,94,95,437	